

Annexure - 5													
Name of Corporate debtor		M/S Easun Reynolds Limited			Date of Commencement of Liquidation		16.12.2019		List of Stakeholders as on		07.12.2023		
List of operational creditors (Government Dues)													
Sl.No	Details of Claimant		Details of Claim Received			Details of claim admitted						Amount in Rs	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification
26	Assistant Commissioner of Commercial Taxes	Government Due	08.03.2022	1,11,715	1,11,715				0.00186529	-	-	-	1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 1,11,715/- under section 53(i)(f)
114	Assistant Commissioner (ST), Alwarpet Assessment Circle	Government Due	17.03.2022	5,57,47,751	5,57,47,751				0.093081027	-	-	-	1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 5,57,47,751/- under section 53(i)(f)
133	Deputy Commissioner of Commercial Tax (Audit)-4.3, DGSTO-4	Government Due	18.03.2022	26,61,315	26,61,315				0.00444355	-	-	-	1) Verified with the Order dated 19.03.2020 for FY 2015-16 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 26,61,315/- under section 53(i)(f)
138	The Deputy Commissioner of Income Tax, Corporate Circle-1	Government Due	18.03.2022	38,32,03,185	38,32,03,185				0.639827534	-	-	-	1) Verified with the Order passed in various years 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 38,32,03,185/- under section 53(i)(f)
141	Employees State Insurance Corporation	Government Due	23.03.2022	3,62,815	3,62,815				0.000605786	-	-	-	1) Verified with the books of accounts and order 2) Claim admitted under Government Due category 3) Claim for the period 04/2020 - 01/2022 is admitted u/s 53(i)(a) for Rs. 3,45,576/- 4) Interest claim for the period 01/2011 - 03/2020 is admitted u/s 53(i)(f) for Rs. 10,040/- 5) Claim for the period 01/2011 - 03/2020 is admitted u/s 53(i)(f) for Rs. 7,199/-
200	The Assistant Commissioner Of Customs	Government Due	24.03.2022	6,80,991	72,92,526				0.012176201	66,11,535	-	66,11,535	1) Verified the claim with order and supporting documents. 2) Claim admitted under Government Dues 3) Claim is admitted in full (including applicable interest) under section 53(i)(f) for Rs. 6,80,991/-
210	Employees Provident Fund Commissioner	Government Due	23.04.2022	10,34,38,896	4,18,09,251				0.069808162	6,16,19,645	-	6,16,19,645	1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The Claim admitted under section 53(i)(f) for Rs. 57,78,006/- 4) The Claim admitted under section 36(4)(a)(iii) for Rs. 3,60,31,245/-
213	Office of the Assistant Commissioner of GST & Central Excise	Government Due		4,15,28,168	4,15,28,168				0.069338843	-	-	-	1) The claim form was received after finalisation of stakeholders list, hence the party is requested to approach the Hon'ble NCLT for obtaining necessary approval for modification of Stakeholders list. 2) The liquidation proceeding has been initiated, no further cases can be taken hence drop down the SCN and the reply letter given through mail on 29/09/2022. 3) As per order Rs.4,11,43,719/- for ITC waived after 6 months, CIRP cost for late filing of GSTR-38 is Rs. 36,376/- 4) Amount admitted u/s 53(i)(e) for Rs. 7,826/- and u/s 53(i)(f) for Rs. 4,15,20,342/-
222	Department of State Tax Government of Maharashtra	Government Due		6,26,64,596	6,26,64,596				0.10462996	-	-	-	
223	Employees Provident Fund Commissioner - Bangalore	Government Due		35,35,049	35,35,049				0.005902408	-	-	-	1) The claim is admitted u/s 36(4)(a)(ii) for Rs.14,92,161/- and u/s 53(i)(f) for Rs.20,42,888/- 2) The amount admitted u/s 36(4)(a)(ii) for Rs.14,92,161/- was paid on 07.06.2023. 04.12.2023 on a pro-rata basis.